wasi "				
	WEELKY STA	TEMNT FOR DESPAT	CH OF ORDER	
···	EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 07.08.2017 To 11.08.2017			
Samuel Company or				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
		MISC ORDER		
47		STAY ORDER		
		I.O. ORDER		
		A.O. ORDER		
··· þææ. ···		NILL		
				Asstt. Registrar Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.